

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,**  
 WEST ZONAL BENCH : MUMBAI  
 3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,  
 MASJID BUNDER (E), MUMBAI - 400 009.

**CAUSE LIST**  
**SINGLE MEMBER**  
**COURT NO. : ROOM NO. : 504**

**DATED : 12/01/2018**

DAY : Friday

Time : Hrs

**CORAM:**

<b><u>SNo</u></b>	<b><u>CASE No.</u></b>	<b><u>APPELLANT/RESPONDE NT</u></b>	<b><u>REPRESENTATIVE S</u></b>	<b><u>REMARK S</u></b>
<b><u>REGULAR MATTERS</u></b>				
1	C/87741/201 6	C.C., Nhava Sheva(port Import) <b>-Vs-</b> Vansh Enterprises	DR/IP	
2	C/86234/201 7	VIPUL NARHARI UPADHYAY <b>-Vs-</b> CC (ACC & EXPORT) MUMBAI	IP/DR	
3	C/86304/201 7	IBRAHIM ATEEF DAMDA FAKKI <b>-Vs-</b> CC GOA	IP/DR	
4	C/87595/201 7	MILLENIUUM FREIGHT FORWARDERS PVT LTD <b>-Vs-</b> C.C., MUMBAI(AIR CARGO EXPORT)	N. D. George /DR	
5	C/87597/201 7	MILLENIUUM FREIGHT FORWARDERS PVT LTD <b>-Vs-</b> C.C., MUMBAI(AIR CARGO EXPORT)	N. D. George /DR	
6	C/87598/201 7	MILLENIUUM FREIGHT FORWARDERS PVT LTD <b>-Vs-</b> C.C., MUMBAI(AIR CARGO EXPORT)	N. D. George /DR	
7	C/87599/201 7	MILLENIUUM FREIGHT FORWARDERS PVT LTD <b>-Vs-</b> C.C., MUMBAI(AIR CARGO EXPORT)	N. D. George /DR	

\* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,  
Deputy Registrar,  
SINGLE MEMBER,  
CESTAT - Mumbai**